

**WRITTEN ANSWERS TO  
QUESTIONS**

[English]

**Shortage of cement**

\*487. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the country is likely to face shortage of cement in the coming years;

(b) the reasons for the same; and

(c) the steps proposed to meet the shortage?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) keeping in view the past trend of growth in cement production, the schemes already approved for addition of fresh capacities, and the projected demand, no major shortage of cement on an All India basis, in the coming years is anticipated.

(c) Some of the important steps taken to maximise cement production to meet the growing demand are as follows:

(i) Delicensing of cement industry, that is no industrial licence is now required for setting up new cement units or for substantial expansion of existing units;

(ii) Close monitoring of the availability of coal, railway wagons and other infrastructural support to the cement industry and taking prompt remedial action wherever necessary; and

(iii) Movement by railways of cement from surplus areas to the deficit zones to minimise regional demand—supply imbalances.

[Translation]

**Industrial Development of U.P.**

\*488. SHRI VISHWANATH SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) the steps taken for industrial development of Uttar Pradesh; particularly of Gazipur district;

(b) whether the Government have set up any industry in Gazipur district;

(c) whether there are proposals pending for setting up of industries in U.P. particularly in Gazipur, Badaun, Bareilly and Aligarh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The numbers of Letters of Intent (LOI), Delicensed Registrations (DLR) and Exempted Industries Registrations (EIR) given for the setting up of industries in Uttar Pradesh are as below:—

	1989	1990
LOI . . .	196	124
DLR . . .	210	165
EIR . . .	159	218

None of the LOIs issued relate to Gazipur district.

Industrialisation of a particular district or an area is primarily the responsibility of the State Government concerned. However, the Central Government supplement their efforts by offering certain incentives like priority in licensing, concessional finance, etc., to entrepreneurs setting up industries in centrally notified backward districts. Gazipur and Badaun are 'C' category backward areas and are eligible for the incentives available to these areas.

(c) and (d) The following proposals are pending for setting up of industries in Gazipur, Badaun, Bareilly and Aligarh districts:—

<i>Name of the District</i>	<i>No. of Proposals pending</i>
Gazipur . . . . .	1
Aligarh . . . . .	8
Barcilly . . . . .	10
Badaun . . . . .	6

[English]

**Provision of Drinking Water in Villages**

\*490. PROF. ASHOK ANAND-  
RAO DESHMUKH:

SHRI MRUTYUNJAYA  
NAYAK:

Will the PRIME MINISTER be pleased to state:

(a) the number of drinking water problem villages identified so far, State-wise;

(b) the progress made in solving the problem of drinking water in the villages during this year upto June, 1991, State-wise;

(c) the target fixed and achievement made in this respect during the last three years, State-wise; and

(d) the time by which the remaining villages will be provided with drinking water facility?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) Information relating to number of drinking water problem villages identified, State-wise is given in the attached statement-I.

(b) The State-wise progress made in solving the problem of drinking water in the villages during this year upto June, 1991, is given in the attached statement-II.

(c) The target fixed and achievement made during the last 3 years, State-wise, is given in the attached statement-III.

(d) All the remaining 'No Source' problem villages are likely to be covered by the end of 1992-93.

**STATEMENT I**

<i>Sl.No.</i>	<i>States/UTs</i>	<i>No. of Problem Villages Identified as on 1-4-85</i>
(1)	(2)	(3)
1.	Andhra Pradesh . . . . .	15834
2.	Arunachal Pradesh . . . . .	391
3.	Assam . . . . .	9570
4.	Bihar . . . . .	9199
5.	Goa . . . . .	38
6.	Gujarat . . . . .	4911
7.	Haryana . . . . .	2314
8.	Himachal Pradesh . . . . .	3539
9.	Jammu & Kashmir . . . . .	2959
10.	Karnataka . . . . .	5410